



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 23th of October, 2019

SRO 638 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint Miss. Azeeta Seher Qureshi KAS Under Secretary Governor's Grievance Cell to be the Special Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within her territorial jurisdiction of Governor's Grievance Cell at Srinagar.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)2019/Misc

Dated :- 23 - 10- 2019

Copy to :-

1. Deputy Commissioner Srinagar. This is with reference to his letter No.ADM(H)P/S/Misc/19/3268 Dated 10-10-2019.
2. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
3. Sh. Azeeta Seher Qureshi KAS Under Secretary Governor's Grievance Cell for information.
4. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.

